

ITEM NO.109 (MM)

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 414/2007

GRID CORPORATION OF ORISSA LTD.

Appellant(s)

VERSUS

WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD.
AND ORS. ETC.Respondent(s)

([REMAIN ON BOARD]

(IA No.3/2008 - Amendment of Cause Title)

WITH

C.A. No. 759/2007 (XVII)

C.A. No. 8037-8039/2015 (XVII)
(IA No. 4/2015 - STAY APPLICATION)C.A. No. 3858-3860/2014 (XVII)
(IA No. 10/2014 - directions
IA No. 1/2014 - STAY APPLICATION)

C.A. No. 2625-2638/2014 (XVII)

C.A. No. 2674/2013 (XVII)
(IA No. 1/2013 - EX-PARTE STAY)C.A. No. 10251-10263/2013 (XVII)
(IA No. 14/2013 - EX-PARTE STAY)C.A. No. 3595-3597/2011 (XVII)
(IA No. 4/2011 - STAY APPLICATION)

C.A. No. 2939-2941/2011 (XVII)

C.A. No. 2942-2943/2011 (XVII)

C.A. No. 572/2011 (XVII)
(IA No. 1/2011 - EX-PARTE STAY)C.A. No. 463/2011 (XVII)
(IA No. 1/2011 - EX-PARTE STAY)

C.A. No. 417/2007 (XVII)

C.A. No. 1380-1382/2015 (XVII)

(IA No. 4/2015 - EX-PARTE STAY
IA No. 13/2015 - IMPLEADMENT
IA No. 10/2015 - INTERVENTION APPLICATION)

Date : 30-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s)

Mr. Raj Kumar Mehta, AOR

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Mr/ Aishwarya Dash, Adv.
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Mr. Kumar Mitakshar, Adv.

Mr. Hasan Murtaza, AOR

For Respondent(s)

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Mr. Abhishth Kumar, AOR

Mr. Suresh Chandra Tripathy, AOR

Ms. Anindita Pujari, AOR

Mr. Arpit Shukla, AOR

Mr. Abhishek Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be taken up this week.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)